

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1301/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: S. S. Construction Co.
V/s.
Gammon India Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. Smriti Kanade also Mr. Vikrant Mahhare i/b Negandhi, Shah & Minayathullah for Respondent	Advocate	Smriti
2)	Ms Vaishakshi Taleeli, i/b Lex consultants, for Petitioner	Advocate	Taleeli

ORDER

CP No.1301/I&BC/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)